

COURT – I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 191 OF 2017

Dated: 20th July, 2017

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

Meghalaya Power Transmission Corporation Ltd.	...Appellant(s)
Vs.	
Meghalaya State Electricity Regulatory Commission	...Respondent(s)

Counsel for Appellant(s) : Sakie Jakharia

ORDER

(Mentioned in the court)

This matter was taken up yesterday. Public notice was issued. Inadvertently, that was not transcribed in the order.

Therefore, it is directed that public notice be issued returnable on 20.09.2017.

List the matter on **20.09.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/pr